

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:851

ANSWERED ON:10.12.2013

CREATION OF NEW STATES

Chauhan Raj Kumari;Dhanaplan Shri K. P.;Gaddigoudar Shri P.C.;Owaisi Shri Asaduddin;Sugavanam Shri E.G.;Sugumar Shri K.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Union Government has received demands from various organisations and political parties for creation of new States/Statehood in the country including Uttar Pradesh;
- (b) if so, the details thereof and the number of such proposals pending with the Government;
- (c) whether the Government had prepared a cabinet note on creation of Telangana State;
- (d) if so, the details thereof;
- (e) whether the Group of Ministers has recently held a meeting and consultations with the political parties in regard to creation of Telangana State;
- (f) if so, the details thereof; and (g) the time by which the Bill is likely to be introduced in Parliament?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a): Demands and representations have been received from time to time from various individuals and organisations for creation of new States like Telangana in Andhra Pradesh, Vidarbha in Maharashtra, Saurashtra in Gujarat, Coorg in Karnataka, Koshalanchal in Western Odisha, Gorkhaland in West Bengal and Mithilanchal in North Bihar. The Government of Uttar Pradesh had on 23.11.2011 also forwarded us the resolution passed by State Assembly on 21.11.2011 for the division of Uttar Pradesh in four smaller States viz Purvanchal, Bundelkhand, Avadh Pradesh and Paschim Pradesh.

(b): Creation of any new State has wide ramifications and direct bearing on the federal polity of our country. The Government of India moves in the matter only when there is abroad consensus in the parent State. Government takes a decision on the matter of formation of new States after taking into consideration all relevant factors.

(C) & (d): Cabinet Note was prepared for the Union Cabinet's meeting held on 03.10.2013 which decided to bifurcate the state of Andhra Pradesh and form a new state of Telangana. Cabinet Note was also prepared for the Union Cabinet's meeting held on 05.12.2013 in which assent for the Bill to form the new state of Telangana was given.

(e) & (f): Group of Ministers had on 12th and 13th November 2013 interacted with leaders of several political parties from Andhra Pradesh in regard to creation of Telangana and had assessed their feelings on the formation of the new State.

(g): Efforts are being made to introduce the Bill for the formation of the new State of Telangana in the Parliament as expeditiously as possible.